

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2964
TO BE ANSWERED ON 12.03.2021

Environmental Review of Hydro-Electric Projects

2964. SHRI PINAKI MISRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of hydro - electric projects that have received environmental clearances in the Himalayan region;
- (b) whether the Government has considered/proposes to consider a safety and environmental review of all such ongoing projects following the Uttarakhand flood;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the status of implementation of the Supreme Court appointed Ravi Chopra Committee recommendations in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) As per EIA Notification, 2006 hydro-electric projects \geq 25 MW capacity require prior Environmental Clearance. Total 15 Nos. of hydro-electric projects (Category A) have been granted Environmental Clearance (EC) under the provisions of the Environmental Impact Assessment (EIA) Notification, 2006, as amended, since March, 2014 to till date and the details are enclosed at Annexure.

The Ministry of Environment, Forest and Climate Change (MoEF&CC) had constituted an Expert Body (EB) for conducting a Cumulative Impact Assessment of Hydro Power projects and Carrying Capacity Study of upper reaches of Ganga River in Uttarakhand in the year 2015. The Expert Body has recommended the under construction projects to whom EC has been granted.

(d) Ravi Chopra Committee report submitted in April 2014 was further considered by consortium of 7 IITs formed by the MoEF&CC. The issue thereafter examined by the Expert Body constituted to carry out Cumulative Impact Assessment (CIA) & Carrying Capacity Study (CCS) of upper reaches of river Ganga in the State of Uttarakhand. Hon'ble Supreme Court vide Order dated 24.11.2015 directed framing of a common policy framework regarding consideration of Hydropower projects in upper reaches of River Ganga in consultation with Ministry of Power and Ministry of Jal Shakti. The common policy frame work has been prepared for submission before the Hon'ble Supreme Court.

Annexure referred in reply to Lok Sabha Unstarred Question No. 2964 asked by Shri Pinaki Mishra

Sr. No.	Brief details of the project	Date of Issue of EC	State
1	Tato - I Hydro Electric Project (170 MW) by M/s. Siyota Hydro Power Pvt. Ltd.	10 th November, 2015	Arunachal Pradesh
2	Pauk Hydro Electric Project Stage - I (120 MW)by M/s. Pauk Hydro Power Pvt. Ltd	10 th November, 2015	Arunachal Pradesh
3	Heo Hydro Electric Project (210 MW) by M/s. Heo Hydro Power Pvt. Ltd.	10 th November, 2015	Arunachal Pradesh
4	75 MW Kangtangshiri HEP by M/s Kangtangshiri Hydro power Pvt. Ltd.	22 nd February, 2016	Arunachal Pradesh
5	66 MW Simang-II HEP by M/s Upper Simang Power Pvt. Ltd	17 th March, 2016	Arunachal Pradesh
6	Dibang Multipurpose Project (3000MW) by M/s. NHPC	19 th May, 2015	Arunachal Pradesh
7	Lower Kopili HEP (120 MW) project by Assam Power Generation Corporation Ltd.	4 th September, 2019	Assam
8	Luhri HEP Stage-I (210 MW) by SJVN Corporate Environment	17 th March, 2020	Himachal Pradesh
9	660 MW HEP by M/s Chenab Valley Power Projects (P) Ltd.	28 th September, 2015	Jammu and Kashmir
10	624 MW KIRU HEP by Chenab Valley Power Projects P LTD	24 th June, 2016	Jammu and Kashmir
11	540 MW KWAR HEP by Chenab Valley Power Projects P LTD	10 th April, 2017	Jammu and Kashmir
12	115 MW Rongnichu HEP By Madhya Bharat Power Corporation Limited	2 nd February, 2021	Sikkim
13	110 MW HEP by M/s Gati Infrastructure Pvt. Ltd.	8 th April, 2015	Sikkim
14	300 MW Lakhwar Multipurpose Project by UJVN Ltd	2 nd February, 2021	Uttarakhand
15	Jamrani Dam Multipurpose Project (CCA: 57065 ha.) by Irrigation Department	13 th December, 2019	Uttarakhand
